

File No. 1-1156/FSSAI/Imports/2014(Part-1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

The 11 July, 2019

OFFICE ORDER


Subject: Notification of Authorised Officers under section 25 read with section 47(5) of FSS Act, 2006 and Regulation 13(1) of FSS (Import) Regulation, 2017 -reg.

In supersession of Office Order of even number dated 31.10.2018 notifying Shri Rajesh Singh, Authorised Officer for jurisdiction of Kolkata Seaport, Kolkata International Airport and Haldia Seaport, the Competent Authority hereby notifies Shri Subburaj M, Deputy Director as Authorised Officer for jurisdiction of Kolkata Seaport, Kolkata International Airport and Haldia Port for imported food clearance process. The address and contact details of the Authorised Officer are given below:

<p>Shri Subburaj M Authorised Officer, Kolkata Seaport, Kolkata International Airport and Haldia Port</p>
<p>Food Safety and Standards Authority of India Regional Office-Eastern Region Ministry of Health & Family Welfare, Government of India Benfish Tower, 6th floor, 31 G N Block, Sector-V, Salt Lake, Kolkata-700091 Telefax: 033-23573043/45 Email-aokolkata@fssai.gov.in</p>

2. Dr. Geetanjali (Microbiologist, CFL Kolkata) is appointed as the Link Officer for Shri Subburaj M and as such, will discharge the functions of Authorised Officer, for the jurisdiction as mentioned above in absence of Shri Subburaj M.

This issues with the approval of the Competent Authority.


(Suneeti Toteja)
Director (Imports)
FSSAI, New Delhi

Copy for information to:

- 1) PPS to Chairperson, FSSAI
- 2) Executive Director (HR/TCB/PC)
- 3) Advisor (Standards)
- 4) Advisor (Codex/Regulations)
- 5) Advisor (QA)
- 6) Director, (CFL-Kolkata, FSSAI)
- 7) Commissioner (SW), CBIC
- 8) Head (RCD)
- 9) Director (FSMS/RARD)
- 10) Head (GA/Legal)
- 11) DD (Finance/Accounts)